

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD.

ORIGINAL Application No. 850 OF 1987

Anirudh Biswas ..... Applicant

Versus

The G.M.T. Bihar Circle, Patna  
and others. ..... Respondents.

Hon'ble D.S.Misra -AM  
Hon'ble G.S.Sharma-JM

(Delivered by Hon'ble G.S.Sharma-JM)

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The applicant who is posted as Junior Accounts Officer in the office of Telecom District Engineer, Bankura(West Bengal) has sent this petition under Section-19 of the Administrative Tribunal Act No. XIII of 1985 by post claiming the relief that period of his training be treated as duty in J.A.O. Cadre. It is alleged that on 5.10.84, he was relieved by the D.M.T., Patna for training which he completed on 30-12-84. On the completion of training, the G.M.T., Patna directed to relieve the applicant for posting under G.M.T.(West Bengal) Circle vide order dated 10-1-85. The applicant is thus now in West Bengal and the cause of action giving rise to this petition had arisen at Patna. Under Rule-6 of the Central Administrative Tribunals (Procedure) Rules, 1987, the application can be filed with the Registrar of the Bench within the jurisdiction of which the applicant is appointed for the time being or the cause of action has arisen. As neither, the applicant is posted within the jurisdiction of this Bench nor cause of action had arisen within its jurisdiction, this Bench of the

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Tribunal has no jurisdiction to entertain and try  
the case of the applicant.

2. Let the petition be returned to the applicant  
for presentation to the proper bench of the Tribunal.

Shahid  
A.M. 15-9-87

Z. M. A. M.  
15-9-87  
J.M.

Dt/- 15-9-87/  
Shahid.